police in the matter of dealing with such raids. I wonder what progress has that scheme made?

Shri Sadath Ali Khan: I want notice

## Sindri Fertilisers and Chemicals (Private) Ltd.

•1650. Shri Aurobindo Ghosal:

Will the Minister of Commerce and Industry be pleased to state.

- (a) whether it is a fact that the technical assistance from the USSR through the United Nations Technical Assistance Administration in the form of supply of apparatus and equipment, training of personnel and expert assistance are being received by Government for the Sindri Fertilizers and Chemicals (Private) Ltd.
- (b) if so, whether in pursuance of the same a Russian expert came to Sindri for inspection and assessment, and
- (c) if so, whether he has submitted any report?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir

- (b) Yes, Sir
- (c) Yes, Sir

Shri Aurobindo Ghosal: May I know when the report was submitted, when action was taken and when they expect to finish the work?

Shri Satish Chandra: The expert from the USSR visited India only in the months of October, November and December, 1958 The report has come very recently and is under consideration by the Sindri Board of Management

Shri Aurobindo Ghosal: May I know whether the steps for erecting buildings for housing the various laboratories etc have been taken up? Shri Satish Chandra: That is already under consideration

Shri Prabhat Kar: How long will it take to consider the report?

Shri Satish Chandra: The report has been received. The details are under consideration, negotiations are already going on between the United Nations Technical Assistance Administration and the USSR, for the supply of the equipment that is needed to expand those facilities.

## Naval Agreement with Indonesia

1652. Shri Keshava: Will the Prime Minister be pleased to state

- (a) whether any naval agreement has been arrived at between India and Indonesia,
  - (b) what are the details, if any, and
  - (c) the period of the agreement?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes, Sir

- (b) The substance of the agreement was given out in a Press note issued by the Ministry of Defence after the main agreement was signed on December 3, 1958 A copy of the Press Note is laid on the Table [See Appendix VI, annexure No 20] Some matters of detail are still under negotiation
  - (c) Five years in the first instance

Shri Keshava: May we know if since the Agreement any selected personnel from Indonesia have come here for training?

Shri Sadath Ali Khan: The ancillary measures have still to be negotiated; and, I think, it is too early to say anything

Shri Raghunath Singh: May I know whether any foreign exchange is involved in this? How do we meet the expenses of the naval exercises?

Shri Sadath Ali Khan: In concluding the Agreement, care was taken to assure the Government that we are not committed to incurring unnecessary additional expenditure in foreign exchange.

Shri D. C. Sharma: May I know if this agreement between India and Indonesia is with reference to any kind of mutual defence or is with reference only to items of exchange so far as training of personnel is concerned?

Shri Sadath Ali Khan: The agreement does not include activities in the operational field. As the hon, Member said, it will be only exchange of officers.

Shri Tangamani: As per the agreement it is for 5 years. May I know when the combined naval training exercises will be held?

Shri Sadath Ali Khan: It is too premature to say anything about that.

Shri Tangamani: May I know whether anything will be done this year, 1959-60?

Shri Sadath Ali Khan: I cannot say Shri Raghunath Singh: May I know whether the operational exercises will take place by the joint navies?

Shri Sadath All Khan: No provision has been made for any operational exercises.

Shri Hem Barua: The agreement provides for the attachment of officers to respective navies May I know what benefit is likely to accrue from this attachment of officers to the different navies?

Shri Sadath Ali Khan Mutual understanding, co-operation, friendship, and all kinds of benefits.

Shrimati Manjula Devi: May I know whether any such naval agreements have been arrived at with other nations as well?

Shri Sadath Ali Khan: I cannot answer that question offhand

## **Business Management**

\*1654. Shri Siddananjappa: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any scheme for training Small Industrialists and their executives in Business Management;

(b) if so, what are the details of the scheme?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No 21.]

Shri Siddananjappa: May I know whether any examination is held at the end of the course? And, if so, is any certificate given to the trainees?

Shri Manubhai Shah: Broadly speaking, there are both written and oral examinations, but not anything like a statutory examination. And, about 1021 people have been given the necessary certificates.

Shri Ajit Singh: May I know the location of the training centres where these small industrialists and their executive, will be trained?

Shri Manubhai Shah: The places are many With your permission I am reading the names They are Ludhiana, Trichur, Madras, Kundra, Rajkot, Gwalior, Indore, Jubbalpur, Hubli, Nagpur, Kolhapur and Surat; and there are many other places also.

Shri Damani: May I know whether this training will be given only to those persons who have received some kind of assistance from '. National Industries Scheme or whether all people will be allowed to participate in the training?

Shri Manubhai Shah: There are three categories One is for the officers of the various State Governments and the Central Government under the organisation of the Development Commission of the Small Scale Industries; secondly, those who are small enterpreneurs and who are assisted from the National Small Industries Corporation of India and thirdly people from the governal small industrialists all over the country.

Shri Harish Chandra Mathur: Why cannot we have this training in each